

NOTIFICATION

In the interest of administration, following transfers and postings of the members of H.P. Judicial Service in the cadres of Senior Civil Judges and Civil Judges are hereby ordered with immediate effect:-

1. Shri Partap Singh Thakur, Senior Civil Judge (Leave/Training Reserve), is transferred and posted as Secretary, District Legal Services Authority, Una & Hamirpur. He shall also hold the charge of Mobile Traffic Magistrate, Hamirpur and Bilaspur.
2. Shri Hitender Sharma, Senior Civil Judge-cum-ACJM, Nadaun, is transferred and posted as Secretary, District Legal Services Authority, Mandi and Bilaspur.
3. Shri Hoshiar Singh Verma, Senior Civil Judge-cum-ACJM(I), Nalagarh, is transferred and posted as Senior Civil Judge-cum-ACJM-I, Una.
4. Shri Subhash Chander Bhaseen, Secretary, District Legal Services Authority, Una and Hamirpur, is transferred and posted as Senior Civil Judge-cum-ACJM, Nadaun.
5. Shri Kapil Sharma, Secretary, District Legal Services Authority, Mandi and Bilaspur, is transferred and posted as Senior Civil Judge-cum-ACJM (I), Nalagarh.
6. Ms Upasna Sharma, Civil Judge-cum-JMIC(I), Solan is transferred and posted as Civil Judge -cum-JMIC(II), Ghumarwin.
7. Ms. Shikha Lakhanpal, Civil Judge- cum-JMIC-III, Mandi, is transferred and posted as Civil Judge - cum-JMIC-II, Mandi.
8. Ms. Anshu Chaudhary, Civil Judge-cum-JMIC-III, Hamirpur, is transferred and posted as Civil Judge- cum-JMIC-II, Hamirpur.
9. Ms. Pratibha Negi, Civil Judge-cum-JMIC(II), Ghumarwin is transferred and posted as Civil Judge -cum-JMIC(I), Solan.
10. Shri Baljeet, Civil Judge-cum-JMIC-II, Amb, is transferred and posted as Mobile Traffic Magistrate, Shimla & Kinnaur.
11. Shri Jitender Kumar, Civil Judge-cum-JMIC-II, Sarkaghat, is transferred and posted as Mobile Traffic Magistrate, Mandi & Kullu.
12. Shri Ajay Kumar, Civil Judge-cum-JMIC-I, Una, is transferred and posted as Civil Judge-cum-JMIC, Jubbal.
13. Shri Vivek Kaisth, Civil Judge-cum-JMIC-III, Amb, is transferred and posted as Civil Judge-cum-JMIC-II, Amb.
14. Shri Gaurav Chaudhary, Civil Judge- cum-JMIC-IV, Hamirpur, is transferred and posted as Civil Judge- cum-JMIC-III, Hamirpur.
15. Ms. Aishwarya Sharma, Civil Judge- cum-JMIC- III, Una, is transferred and posted as Civil Judge- cum-JMIC-II, Una.
16. Shri Vishal Tiwari, Civil Judge- cum-JMIC-II, Kangra, is transferred and posted as Mobile Traffic Magistrate, Kangra & Una.
17. Shri Ashok Kumar-II, Civil Judge- cum-JMIC-IV, Mandi, is transferred and posted as Civil Judge- cum-JMIC-III, Mandi.

18. Shri Tarun Walia, Civil Judge undergoing induction training, is posted as Civil Judge-cum-JM-III, Amb.
19. Ms. Rosy Dahiya, Civil Judge undergoing induction training, is posted as Civil Judge -cum-JM-IV, Mandi.
20. Shri Rishabh Kapoor, Civil Judge undergoing induction training, is posted as Civil Judge - cum-JM-II, Kangra.
21. Ms. Deepika Thakran, Civil Judge undergoing induction training, is posted as Civil Judge- cum-JM-III, Ghumarwin.
22. Ms. Vibhuti Bahuguna, Civil Judge undergoing induction training, is posted as Civil Judge- cum-JM-III, Una.
23. Shri Parth Jain, Civil Judge undergoing induction training, is posted as Civil Judge- cum-JM-IV, Hamirpur.
24. Shri Vishal, Civil Judge undergoing induction training, is posted as Civil Judge - cum-JM-II, Sarkaghat.

Note: Shri Partap Singh Thakur shall also hold additional charge of the post of Senior Civil Judge-cum-Chief Judicial Magistrate, Una, during the leave period of Mrs. Sapna Pandey and till Mr. Partap Singh Thakur, holds additional charge of Senior Civil Judge-cum-CJM, Una, work pertaining to Secretary, District Legal Services Authority, Hamirpur District and Mobile Traffic Magistrate, Hamirpur and Bilaspur shall be looked after by Mr. Vikrant Kaundal, Senior Civil Judge-cum-ACJM(I), Hamirpur.

The officers mentioned at serial Nos. 18 to 24 shall assume the charge immediately and other on or before 16th January, 2017.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

REGISTRAR GENERAL

Dated:-29.12.2016.

No.HHC/GAZ/14-52/74-VII-

Copy forwarded to:

1. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.
2. The Secretaries to the Hon'ble Judges, High Court of H.P., Shimla.
3. The Principal Secretary (Home)/ Principal Secretary (Personnel) to the Govt. of H.P., Shimla.
4. The Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Rules)/Registrar (Administration)/ Registrar (Establishment)/ Central Project Coordinator, High Court of H.P., Shimla.
5. The L.R.-cum- Principal Secretary (Law) to the Govt. of H.P., Shimla.
6. All the District/Additional District and Sessions Judges/ Senior Civil Judges/ Secretaries, District Legal Services Authorities/Mobile Traffic Magistrates/Civil Judges in the State of H.P.
7. The Registrar to Hon'ble Lokayukta, H.P., Shimla.
8. All the Presidents, District Consumer Fora, Shimla, Mandi, Kangra at Dharamshala and Una.
9. The Presiding Officers, Labour Court/Industrial Tribunal, Shimla/ Dharamshala, H.P.
10. The Member Secretary/Administrative Officer, H.P. State Legal Services Authority, Shimla.
11. The Director/Joint Director/Deputy Director, Himachal Pradesh Judicial Academy, Shimla.
12. The Chairman, H.P. Waqf Tribunal, Kangra at Dharamshala.
13. The Accountant General (Audit), H.P., Shimla.
14. The Accountant General, (A & E). Shimla, H.P.

15. All the above named officer(s) (by name) for information and necessary action.
16. All the Deputy Commissioners/Superintendents of Police, in, H.P.
17. The Special Secretary/Additional Secretary (Law) to the Govt. of H.P., Shimla.
18. All the Additional Registrars, High Court of Himachal Pradesh, Shimla.
19. All the Deputy Registrars/Assistant Registrars/ Court Masters/Private Secretaries/Section Officers/ Chief Librarian/ Public Relation Officer/ Estate Officer/Protocol Officer, High Court of Himachal Pradesh, Shimla.
20. The Secretaries/Private Secretaries/Personal Assistants to the Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Rules)/ Registrar (Administration), High Court of Himachal Pradesh, Shimla.
21. The District Treasury Officer, Mandi, Hamirpur, Una, Shimla, Solan, Bilaspur, Amb, Kangra, Nalagarh, Sarkaghat, Ghumarwin, Nadaun and Jubbal, H.P
22. The Director of Estates, H.P., Shimla-171 002.
23. Personal file of the above named officer.
24. Scientific Officer, NIC Branch of this Registry for uploading the same in H.P. High Court website.
25. The Section Officer (Computer) of this Registry for conversion of the same into digital form on Gazette Website.
26. Guard file.

(Rajeev Bhardwaj)
Registrar General

